#### GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

#### **RAJYA SABHA**

#### **UNSTARRED QUESTION NO. 1092**

ANSWERED ON 12/12/2023

#### **DEVELOPMENT OF SOLAR ENERGY**

#### 1092. SHRI HARNATH SINGH YADAV

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether Government has chalked out any special action plan for accelerated development and utilization of solar energy;
- (b) if so, the details thereof;
- (c) whether there has been any significant increase in the production capacity of solar energy; and
- (d) if so, the details thereof?

#### **ANSWER**

#### THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

#### (SHRI R.K. SINGH)

(a) & (b) The Government has set a target of achieving 500 GW of installed capacity from non-fossil fuels by 2030, in line with the Hon'ble Prime Minister's announcement at CoP-26, including from solar energy.

So far, 72.02 GW of Solar Power Projects have been installed.

To meet the set target, Government has issued various schemes. The details of operational schemes are given at **Annexure I**. Government has also taken various measures to promote solar energy. The details are given at **Annexure II** 

(c) & (d) There is significant increase in Solar power Installed capacity from 2019-20 to present. The state/UT-wise, details are given at **Annexure -III** 

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## ANNEXURE-I REFFERED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1092 FOR 12.12.2023

## LIST OF MAJOR OPERATIONAL SCHEMES TO PROVIDE BENEFITS OF SOLAR ENERGY IN THE COUNTRY

- Solar Park Scheme for setting up of at least 50 Solar Parks targeting 40,000
   MW of solar power projects.
- 2. Scheme for setting up 12,000 MW of Grid-Connected Solar PV Power Projects by the Government producers with Viability Gap Funding (VGF).
- 3. Installation of Grid-Connected Solar Rooftop Power Plants.
- 4. Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM).
- 5. Production-linked incentive scheme under "National Programme on high efficiency Solar PV Modules."
- 6. Green Energy Corridor Scheme for Intra-State Transmission System.

### ANNEXURE-II REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1092 FOR 12.12.2023

### MEASURES TAKEN TO SCALE UP RENEWABLE ENERGY INCLUDING SOLAR ENERGY IN THE COUNTRY

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route;
- ii) Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025;
- iii) Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30;
- iv) Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power;
- v) Notification of standards for deployment of solar photovoltaic system/devices,
- vi) Setting up of Project Development Cell for attracting and facilitating investments;
- vii) Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects;
- viii) Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators;
- ix) Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022;
- x) Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules);
- xi) Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges;
- xii) National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.
- xiii) Concessional custom duty exemption on certain components required for manufacturing of wind electric generators,
- xiv) Generation Based Incentive (GBI) is being provided to the wind projects commissioned on or before 31 March 2017,
- xv) Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.

# ANNEXURE- III REFFERED TO IN REPLY TO PART (c) & (d) OF RAJYA SABHA UNSTARRED QUESTION NO.1092 FOR 12.12.2023

State-wise installed capacity of Solar Power from 2019-20 to 31.03.2023				
		Solar Power	Solar Power	
		Capacity in MW	Capacity in MW	
S. No.	STATES / UTs	(upto 31.03.2020)	(upto 31.10.2023)	
1	Andhra Pradesh	3698.32	4555.20	
2	Arunachal Pradesh	9.87	11.79	
3	Assam	49.75	155.81	
4	Bihar	172.19	223.54	
5	Chhattisgarh	424.06	1015.24	
6	Goa	4.90	35.76	
7	Gujarat	2986.77	10417.56	
8	Haryana	263.14	1224.30	
9	Himachal Pradesh	40.18	111.55	
10	Jammu & Kashmir	40.63	54.98	
11	Jharkhand	55.45	121.77	
12	Karnataka	7306.18	9347.18	
13	Kerala	162.38	858.68	
14	Ladakh	*	7.80	
15	Madhya Pradesh	2309.29	3167.92	
16	Maharashtra	1835.62	5064.46	
17	Manipur	9.98	13.03	
18	Meghalaya	3.85	4.19	
19	Mizoram	6.05	30.43	
20	Nagaland	2.84	3.04	
21	Odisha	420.28	465.23	
22	Punjab	961.71	1266.55	

23	Rajasthan	5275.27	18089.21
24	Sikkim	1.94	4.69
25	Tamil Nadu	3961.56	7164.59
26	Telangana	3629.10	4712.98
27	Tripura	12.90	18.47
28	Uttar Pradesh	1208.52	2632.61
29	Uttarakhand	327.57	575.53
30	West Bengal	127.24	194.06
31	Andaman & Nicobar	12.43	29.91
32	Chandigarh	41.36	64.05
	Dadar & Nagar Haveli and		
33	Daman & Diu	25.32	46.47
34	Delhi	166.62	236.41
35	Lakshadweep	3.27	4.77
36	Puducherry	5.69	43.27
37	Others	45.01	45.01
	Total (MW)	35607.24	72018.04

<sup>\*</sup>Included in Jammu and Kashmir.